



सत्यमेव जयते

Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर रोड, नई दिल्ली

Email Office : egft-dgft@gov.in , Phone Office : 011-23062777

(DES - VII SECTION)**MINUTES OF THE NORMS COMMITTEE- VII****MEETING No.** NC/7/MEET/Feb/202526/9**DATED:** 24/02/2026Please Note

- I. For information of exporters, Norms Committee - VII handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 39, 40 .Communications in respect of cases/pertaining to NC- VII may be sent to email address: nc7.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/7/MEET/Feb/202526/9 dated 24/02/2026 of Norms Committee - VII for the year 2025-26 was held on 24/02/2026 under the Chairmanship of Abhinav Gupta, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	SANJEEV SHRIVASTAVA, Joint DGFT	DGFT(HQ)
2	Shashi Bhushan, FTDO	DGFT(HQ)
3	Dineshnarain Mathur, Technical Consultant	DGFT
4	Nand Lal, Technical Consultant	DGFT

Case Details and Decision(s):

Case No.	1 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	JAYSHRI PROPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	018705000726AM21
RA File Number	082404000035 AM21
Licence No and Date	0810147809/21/05/2020
Norms Committee Decision: The committee considered the case as per agenda and decided to defer the case due to unavailability of technical expert.	

Case No.	2 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM REVIW00003537AM26
RA File Number	03AA04032033 AM21
Licence No and Date	0311002783/05/04/2021
Norms Committee Decision: The committee considered the case as per agenda and decided to defer the case due to unavailability of technical expert.	

Case No.	3 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM REVIW00002185AM26
RA File Number	03AA04041636 AM22
Licence No and Date	0311005260/10/07/2021
Norms Committee Decision: The committee considered the case as per agenda and decided to defer the case due to unavailability of technical expert.	

Case No.	4 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred

Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM REVIW00003604AM26
RA File Number	03AA04040771 AM22
Licence No and Date	0311005259/10/07/2021
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case due to unavailability of technical expert.	

Case No.	5 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM REVIW00001766AM26
RA File Number	03AA040119072 AM22
Licence No and Date	0311008462/11/11/2021
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case due to unavailability of technical expert.	

Case No.	6 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM REVIW00003533AM26
RA File Number	03AA040119063 AM22
Licence No and Date	0311008461/11/11/2021
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case due to unavailability of technical expert.	

Case No.	7 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	GREENPRO VENTURES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM REVIW00001532AM26

RA File Number	34AX04000354 AM22
Licence No and Date	3411001928/08/03/2022
Norms Committee Decision: The committee considered the case as per agenda and decided to defer the case due to unavailability of technical expert.	

Case No.	8 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	INTERNATIONAL CONVEYORS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM REVIW00002797AM26
RA File Number	03AX04000895 AM23
Licence No and Date	0311015098/30/05/2022
Norms Committee Decision: The committee considered the case as per agenda and decided to defer the case due to unavailability of technical expert.	

Case No.	9 / NC/7/MEET/Feb/202526/9		
Case Status	Case Approved		
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026		
HQ File Number	HQRNORM REVIW00001300AM26		
RA File Number	03AX04001891 AM23		
Licence No and Date	0311017008/08/08/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and following norms were approved in meeting no. NC/7/MEET/May/202526/2 dt. 16.05.2025.			
Export Item	Quantity	Import Item	Quantity
Polyethylene Compound Grade SC0366		HDPE Granules	43.75 MT
		Ethyl Vinyl Acetate	7.5 MT
Due to typographical error the quantity of export item was missing. The firm has submitted the review application for correction of same. The committee considered the request of the firm and correct the quantity and of export item as under:			

Export Item and Total export quantity	Unit Quantity	Import Item	Quantity
Polyethylene Compound Grade SC0366 (50 MT)	1 MT	HDPE Granules	0.875 MT / MT of export item
		Ethyl Vinyl Acetate	0.15 MT / MT of export item

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	10 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	INTERNATIONAL CONVEYORS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM REVIW00003467AM25
RA File Number	03AX04003368 AM23
Licence No and Date	0311018449/09/10/2022
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case due to unavailability of technical expert.	

Case No.	11 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM REVIW00004155AM26
RA File Number	03AX04004594 AM23
Licence No and Date	0311020431/03/01/2023
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case due to unavailability of technical expert.	

Case No.	12 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	FRONTIER TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM REVIW00003063AM26

RA File Number	05AX04003361 AM23
Licence No and Date	0511017607/03/03/2023
Norms Committee Decision: The committee considered the case as per agenda and decided to defer the case due to unavailability of technical expert.	

Case No.	13 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	BLS POLYMERS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM REVIW00003234AM26
RA File Number	05AX04003338 AM23
Licence No and Date	0511017683/09/03/2023
Norms Committee Decision: The committee considered the case as per agenda and decided to defer the case due to unavailability of technical expert.	

Case No.	14 / NC/7/MEET/Feb/202526/9		
Case Status	Case Approved		
Party Name	TECHNO WAXCHEM PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026		
HQ File Number	HQRNORM REVIW00001415AM26		
RA File Number	02AX04000689 AM23		
Licence No and Date	0211004054/15/03/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export Item and Total Export quantity	Unit Quantity	Import item	Quantity
MODIFIED PHENOLIC RESIN (103000 Kg)	1 Kg	PARA TERTIARY BUTYL PHENOL	0.896 Kg
		PARALDEHYDE	0.360 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	15 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	JK TYRE & INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM REVIW00001431AM26
RA File Number	05AX04000427 AM24
Licence No and Date	0511018915/19/05/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information on the following deficiencies in its meeting No: NC/7/MEET/Feb/202526/9 dated 24.002.2026: 1. To give complete details of 4 E indicating quantity of both imported and indigenous items (with totaling all) per 100 Kg of Export item with wastage percentage. 2. Compare the requirement of raw materials with equivalent SION fixed in HB procedure Vol II and with justification for deviation from it. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	16 / NC/7/MEET/Feb/202526/9		
Case Status	Case Approved		
Party Name	CYTECH COATINGS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026		
HQ File Number	HQRNORM REVIW00002882AM26		
RA File Number	52AX04000318 AM24		
Licence No and Date	5211007149/24/01/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export Item and Total Export quantity	Unit Quantity	Import item	Quantity
HI PACK - HI CURE-A / HI PACK 115/119/118/ HI-FILM 135/140/141 (POLYURETHANE RESIN) (100000 Kg)	1 Kg	PPG - 1000/2000/200/400/ WANOL-C2010D / C2020D / C2004D /C2040D	0.84 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	17 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	INTERNATIONAL CONVEYORS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM REVIW00002723AM26
RA File Number	03AX04000647 AM25
Licence No and Date	0311033914/16/05/2024
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case due to unavailability of technical expert.	

Case No.	18 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	VIJAYNEHA POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM REVIW00003333AM26
RA File Number	09AX04000377 AM25
Licence No and Date	0911007714/08/08/2024
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case due to unavailability of technical expert.	

Case No.	19 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	VIJAYNEHA POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM REVIW00003332AM26
RA File Number	09AX04000374 AM25
Licence No and Date	0911007713/08/08/2024
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case due to unavailability of technical expert.	

Case No.	20 / NC/7/MEET/Feb/202526/9
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Case Status	Case Deferred
Party Name	UNITED RUBBER INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM REVIW00003349AM26
RA File Number	03AX04002523 AM25
Licence No and Date	0311036680/27/08/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information on the following deficiencies in its meeting No: NC/7/MEET/Feb/202526/9 dated 24.002.2026: 1. Specification, size, Dimension, Composition and Weight in kg terms of Import and export items. 2. To indicate the indigenous items to use in the manufacturing process. 3. Photographs of both import and export item. 4. Reason for importing hose under plastic HS code (39173990) and exporting the same item after cutting and marking into Rubber HS Code (40091100). Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	21 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	VIJAYNEHA POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM REVIW00003335AM26
RA File Number	09AX04000728 AM25
Licence No and Date	0911008380/13/11/2024
Norms Committee Decision: The committee considered the case as per agenda and decided to defer the case due to unavailability of technical expert.	

Case No.	22 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	VIJAYNEHA POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM REVIW00003336AM26
RA File Number	09AX04000727 AM25
Licence No and Date	0911008384/13/11/2024
Norms Committee Decision:	

The committee considered the case as per agenda and decided to defer the case due to unavailability of technical expert.

Case No.	23 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	MAHESHWAR FLOORING INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM REVIW00003905AM26
RA File Number	05AX04002070 AM25
Licence No and Date	0511029133/22/11/2024
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case due to unavailability of technical expert.	

Case No.	24 / NC/7/MEET/Feb/202526/9
Case Status	Case Approved
Party Name	ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM REVIW00001460AM26
RA File Number	03AX04004366 AM25
Licence No and Date	0311039174/29/11/2024

Norms Committee Decision:

The Committee considered the case as per agenda and noted the following norms were approved vide Norms Committee meeting no. NC/7/MEET/Apr/202526/1 dt. 16.05.2025.

Export S.No.	Export Item	Qty	S.No.	Import Description	Qty. recommended
1	RUBBER COMPOUNDED SHEETS(62/0 RUBBER COMPOUNDED SHEETS) Rubber Content-32.91%	1 Kg	1	NATURAL RUBBER	0.220 Kg
			2	SYNTHETIC RUBBER SBR	0.120 Kg
			3	ZINC OXIDE	0.004 Kg
			4	CARBON BLACK	0.170 Kg
			5	ANTIOXIDANT	0.004 Kg

			6	ACCELERATOR	0.010 Kg
			7	SYNTHETIC FABRIC : POLYSTER FABRIC / NYLON FABRIC	0.0067 kg
2	NATURAL RUBBER & SYNTHETIC RUBBER BASED RUBBER COMPOUNDED SHEETS Rubber Content-40.27%	1 Kg	8	NATURAL RUBBER	0.280 Kg
			9	SYNTHETIC RUBBER SBR	0.135 Kg
			10	ZINC OXIDE	0.005 Kg
			11	CARBON BLACK	0.160 Kg
			12	ANTIOXIDANT	0.004 Kg
			13	ACCELERATOR	0.010 Kg
			14	ZINC HYDROXY STANATE (ZHS)	0.003 Kg
			15	CONSUMABLES : SYNTHETIC FABRIC : POLYSTER FABRIC / NYLON	0.0067 Kg
3	RUBBER FLOOR COVERINGS & MATTINGSS Rubber Content- 37.27%	1 Kg	16	NATURAL RUBBER	0.280 Kg
			17	SYNTHETIC RUBBER SBR	0.130 Kg
			18	ZINC OXIDE - ACTIVE C-30	0.010 Kg
			19	CARBON BLACK	0.170 Kg
			20	ANTIOXIDANT	0.004 Kg
			21	ACCELERATOR	0.008 Kg
			22	CONSUMABLES : SYNTHETIC FABRIC :	0.0067 Kg

				POLYESTER FABRIC / NYLON	
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Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all the export items.

However, the firm has applied review application and requested the Norms Committee to indicate the import item exactly as per license. Hence, the committee decided to revise the import item no. 7,15,18 and 22 as under:

Export S.No.	Export Item and Total export quantity	Unit Quantity	S.No.	Import Description	Quantity
1	RUBBER COMPOUNDED SHEETS (62/0 RUBBER COMPOUNDED SHEETS) Rubber Content-32.91% (800000 Kg)	1 Kg	1	NATURAL RUBBER	0.220 Kg
			2	SYNTHETIC RUBBER SBR	0.120 Kg
			3	ZINC OXIDE	0.004 Kg
			4	CARBON BLACK	0.170 Kg
			5	ANTIOXIDANT	0.004 Kg
			6	ACCELERATOR	0.010 Kg
			7	CONSUMABLES: SYNTHETIC FABRIC: POLYESTER FABRIC / NYLON FABRIC	0.0067 kg
2	NATURAL RUBBER & SYNTHETIC RUBBER BASED RUBBER COMPOUNDED SHEETS Rubber Content-40.27% (1000000 Kg)	1 Kg	8	NATURAL RUBBER	0.280 Kg
			9	SYNTHETIC RUBBER SBR	0.135 Kg
			10	ZINC OXIDE	0.005 Kg
			11	CARBON BLACK	0.160 Kg
			12	ANTIOXIDANT	0.004 Kg
			13	ACCELERATOR	0.010 Kg

			14	ZINC HYDROXY STANATE (ZHS)	0.003 Kg
			15	CONSUMABLES: SYNTHETIC FABRIC: POLYESTER FABRIC / NYLON FABRIC	0.0067 Kg
3	RUBBER FLOOR COVERINGS & MATTINGSS (Rubber Content- 37.27%) (1000000 Kg)	1 Kg	16	NATURAL RUBBER	0.280 Kg
			17	SYNTHETIC RUBBER SBR	0.130 Kg
			18	ZINC OXIDE	0.010 Kg
			19	CARBON BLACK	0.170 Kg
			20	ANTIOXIDANT	0.004 Kg
			21	ACCELERATOR	0.008 Kg
			22	CONSUMABLES: SYNTHETIC FABRIC: POLYESTER FABRIC/NYLON FABRIC	0.0067 Kg

Value CAP Note: **Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all the export items.**

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	25 / NC/7/MEET/Feb/202526/9
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM REVIW00003065AM26
RA File Number	03AX04004664 AM25
Licence No and Date	0311039674/17/12/2024
Norms Committee Decision:	
The Committee considered the case as per agenda and noted the following norms were approved vide Norms Committee meeting no. NC/7/MEET/May/202526/3dt. 10.06.2025.	

Export Item	Quantity	S.No.	Import item	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, C. Nylon and Steel Belt. (Total Quantity to export 4375000 kgs)	100 Kg	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	8.903 Kg
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	18.036 Kg
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	10.Kg119
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR- 1500/1502	7.900 Kg
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.526 Kg
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		7	6A) CARBON BLACK FEED STOCK (CBFS)	47.069 Kg
		8	NYLON TYRE CORD FABRIC (DIPPED)	3.921Kg
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.044 Kg
		10	POLYESTER TYRE CORD FABRIC (DIPPED)	0.048 Kg
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	8.415 Kg

		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.423 Kg
		13	RUBBER CHEMICAL : ANTI OXIDANTS TMQ / TDQ / HS	0.369 Kg
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.262 Kg
		15	RUBBER CHEMICAL :ACCELERATOR	0.602 Kg
		16	RUBBER CHEMICAL :RETARDERS	0.115 Kg
		17	ZINC OXIDE	1.834 Kg
		18	STEARIC ACID	0.751 Kg
		19	MICROCRYSTALLINE PETROLEUM WAX	0.737 Kg
		20	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.457 Kg
		21	PETROLEUM TACKIFIER RESIN	0.002 Kg
		22	PHENOLIC TACKIFIER RESIN	0.670 Kg
		23	INSOLUBLE SULPHUR	0.471 Kg
		24	AGEING RESISTANCE CHEMICAL	0.148 Kg

			(PERKALINK-900 / HVA -2)	
		25	AGEING RESISTANCE CHEMICAL (HTS)	0.134 Kg
		26	PROCESSING ADDITIVES	0.445 Kg
		27	HOMOGENIZING AGENT	0.599 Kg
		28	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.036 Kg
		29	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.189 Kg
		30	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.144 Kg
		31	BLADDERS (Quantity in Numbers)	0.013
		32	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.251 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all the export items.

However, the firm has applied for a review application and requested the Norms Committee to correct the import quantity of import item no. 3. The committee noted that while preparing the minutes there was typographical error due to which the quantity of import item no. 3 was wrongly mentioned and same is corrected as under:

Export Item and Total export quantity	Unit Quantity	S.No.	Import item	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, C. Nylon and Steel Belt. (4375000 Kgs)	100 Kg	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	8.903 Kg
		2	NATURAL RUBBER-SPECIFIED TECHNICALLY RUBBER-NATURAL RUBBER (TSNR)	18.036 Kg
		3	SYNTHETIC	10.119 Kg

			RUBBER:BUTADIENE RUBBER (BR)	
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR- 1500/1502	7.900 Kg
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.526 Kg
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		7	6A) CARBON BLACK FEED STOCK (CBFS)	47.069 Kg
		8	NYLON TYRE CORD FABRIC (DIPPED)	3.921Kg
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.044 Kg
		10	POLYESTER TYRE CORD FABRIC (DIPPED)	0.048 Kg
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	8.415 Kg
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.423 Kg
		13	RUBBER CHEMICAL : ANTI OXIDANTS TMQ / TDQ / HS	0.369 Kg
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.262 Kg

		15	RUBBER :ACCELERATOR	CHEMICAL	0.602 Kg
		16	RUBBER :RETARDERS	CHEMICAL	0.115 Kg
		17	ZINC OXIDE		1.834 Kg
		18	STEARIC ACID		0.751 Kg
		19	MICROCRYSTALLINE PETROLEUM WAX		0.737 Kg
		20	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.		3.457 Kg
		21	PETROLEUM TACKIFIER RESIN		0.002 Kg
		22	PHENOLIC TACKIFIER RESIN		0.670 Kg
		23	INSOLUBLE SULPHUR		0.471 Kg
		24	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)		0.148 Kg
		25	AGEING RESISTANCE CHEMICAL (HTS)		0.134 Kg
		26	PROCESSING ADDITIVES		0.445 Kg
		27	HOMOGENIZING AGENT		0.599 Kg
		28	COBALT BORON COMPLEX- COBALT 22.5% (MONO BOND)		0.036 Kg

		29	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.189 Kg
		30	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.144 Kg
		31	BLADDERS (Quantity in Numbers)	0.013
		32	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.251 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	26 / NC/7/MEET/Feb/202526/9
Case Status	Case Approved
Party Name	ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM REVIW00003940AM26
RA File Number	03AX04000060 AM26
Licence No and Date	0311042924/08/04/2025

Norms Committee Decision:

The Committee considered the case as per agenda and noted the following norms were approved vide Norms Committee meeting no. NC/7/MEET/Jul/202526/5 dt. 30.07.2025.

S. No.	Export Item	Qty.	S. no.	Item	Quantity
1.	HIGH ABRASION RESISTANCE RUBBER SHEETS (Rubber content 70.90%)	1 kg	1	NATURAL RUBBER	0.480 Kg
			2	CHLOROPRENE RUBBER	0.115 Kg
			3	SYNTHETIC RUBBER PBR	0.185 Kg
			4	ZINC OXIDE	0.021 Kg

			5	TITANIUM DI-OXIDE	0.025 Kg
			6	ANTIOXIDANT	0.015 Kg
			7	ACCELERATOR	0.020 Kg
			8	GUM ROSIN	0.010 Kg
			9	SYNTHETIC FABRIC: POLYESTER FABRIC/NYLON FABRIC	0.0067 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Handbook of Procedure, Vol. II. for the export item.

However, the firm has applied for a review application and requested the Norms Committee amend the description of import item no. 9 as per license and same is amended as under:

S. No.	Export Item and Total export quantity	Qty.	S. no.	Item	Quantity
1.	HIGH ABRASION RESISTANCE RUBBER SHEETS (Rubber content 70.90%) (800000 Kg)	1 kg	1	NATURAL RUBBER	0.480 Kg
			2	CHLOROPRENE RUBBER	0.115 Kg
			3	SYNTHETIC RUBBER PBR	0.185 Kg
			4	ZINC OXIDE	0.021 Kg
			5	TITANIUM DI-OXIDE	0.025 Kg
			6	ANTIOXIDANT	0.015 Kg
			7	ACCELERATOR	0.020 Kg
			8	GUM ROSIN	0.010 Kg

			9	CONSUMABLES: SYNTHETIC FABRIC: POLYESTER FABRIC / NYLON FABRIC	0.0067 Kg
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Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Handbook of Procedure, Vol. II. for the export item.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	27 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	PASUPATI ACRYLON LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM REVIW00004118AM26
RA File Number	05AX04000175 AM26
Licence No and Date	0511032562/14/05/2025
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case due to unavailability of technical expert	

Case No.	28 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	TIME TECHNOPLAST LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00000802AM26
RA File Number	03AX04000542 AM26
Licence No and Date	0311043815/14/05/2025
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case due to unavailability of technical expert	

Case No.	29 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	CREST SPECIALITY RESINS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00000927AM26
RA File Number	08AX04000314 AM26
Licence No and Date	0811015056/20/05/2025

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202526/9 dated 24.02.2026:

1. % Non-volatile material (NVM) in the export item.
2. % Composition on net content basis and wastage applied on net content.
3. Other technical details as per Annexure to Appendix 4E

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	30 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM REVIW00004131AM26
RA File Number	03AX04000980 AM26
Licence No and Date	0311044435/03/06/2025
Norms Committee Decision: The committee considered the case as per agenda and decided to defer the case due to unavailability of technical expert.	

Case No.	31 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	HI TECH INTERNATIONAL
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00001358AM26
RA File Number	30AX04000112 AM26
Licence No and Date	3011007127/06/06/2025
Norms Committee Decision: The committee considered the case as per agenda and decided to defer the case due to unavailability of technical expert.	

Case No.	32 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	METRO TYRES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00001661AM26

RA File Number	05AX04000890 AM26
Licence No and Date	0511033477/24/06/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202526/9 dated 24.02.2026: 1. To give weight of all the imported and indigenous items indicating wastage percentage in 4 E table (as only percentage content of imported raw materials has been given). 2. Nil wastage has been given against the raw materials which does not seem to be correct. 3. Compare the requirement with the respective SION fixed in Handbook of procedure vol. II. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	33 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	GRP LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00001728AM26
RA File Number	03AX04006781 AM25
Licence No and Date	0311045140/26/06/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202526/9 dated 24.02.2026: 1. To submit NOC from MOEF & CC for the import of USED RUBBER TUBES CUT INTO TWO PIECES WITHOUT VALVES STANDARD. 2. Manufacturing process with stage wise wastage of raw materials. 3. Production consumption data indicating both imported and indigenous items for the last three years duly certified by Chartered Accountant Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	34 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	STIC ON PAPERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00001823AM26
RA File Number	09AX04000328 AM26

Licence No and Date	0911009948/02/07/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202526/9 dated 24.02.2026: 1. To indicate the raw materials which are required to make adhesive and release liner separately. 2. Calculation of requirement of all inputs for making export item and also GSM of adhesive coating in SELF ADHESIVE FILM 3. Production of export item vis-a vis consumption of inputs for the last three years duly certified by Chartered accountant. 4. Difference in three inputs ROSIN ESTER RESIN / KOMOTAC RESIN / DERTOLINE and to indicate specific one input out of three. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	35 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	FISHFA RUBBERS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00001837AM26
RA File Number	24AX04000116 AM26
Licence No and Date	2411004675/03/07/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202526/9 dated 24.02.2026: 1. To indicate calculation of requirement of both imported and indigenous raw materials indicating wastage of each item. 2. Accordingly, to fill 4 E table for both imported and indigenous items indicating wastage. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	36 / NC/7/MEET/Feb/202526/9
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00001879AM26
RA File Number	03AX04001708 AM26

Licence No and Date	0311045384/05/07/2025			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under:-				
Export Item and Total export quantity	Unit Quantity	S. No.	Import	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, A. Nylon, Nylon and Aramide. (4750000 Kg)	100 Kg	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	8.912 Kg
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	25.230 Kg
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.592 Kg
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR- 1500/1502	9.200 Kg
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.267 Kg
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.187 Kg
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	45.788 Kg
		9	NYLON TYRE CORD FABRIC (DIPPED)	7.897 Kg
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC	0.079 Kg

			(DIPPED)	
		11	POLYESTER TYRE CORD FABRIC (DIPPED)	0.069 Kg
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.006 Kg
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.097 Kg
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.567 Kg
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.918 Kg
		16	RUBBER CHEMICAL :ACCELERATOR	0.580 Kg
		17	RUBBER CHEMICAL :RETARDERS	0.093 Kg
		18	ZINC OXIDE	1.923 Kg
		19	STEARIC ACID	1.086 Kg
		20	MICROCRYSTALLINE PETROLEUM WAX	0.807 Kg
		21	PRECIPITATED SILICA	0.184 Kg
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON	3.780 Kg

			AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	
		23	PETROLEUM TACKIFIER RESIN	0.004 Kg
		24	PHENOLIC TACKIFIER RESIN	0.394 Kg
		25	INSOLUBLE SULPHUR	0.155 Kg
		26	SILANE COUPLING AGENT	0.023 Kg
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.002 Kg
		28	PROCESSING ADDITIVES	0.465 Kg
		29	HOMOGENIZING AGENT	0.090 Kg
		30	MOULD PREPARATION RELEASE (INSIDE RELEASE)	0.179 Kg
		31	MOULD PREPARATION RELEASE (OUTSIDE RELEASE)	0.133 Kg
		32	BLADDERS (Quantity in numbers)	0.014
		33	ANTITACK PREPARATION RELEASE (RUBBER COMPOUND RELEASE)	0.263 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note(8) of the Hand Book of Procedure, Vol. II. for all export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	37 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred

Party Name	ANRON METALISERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00001911AM26
RA File Number	34AX04000310 AM26
Licence No and Date	3411006689/07/07/2025
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case due to unavailability of technical expert.	

Case No.	38 / NC/7/MEET/Feb/202526/9
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00001896AM26
RA File Number	03AX04001704 AM26
Licence No and Date	0311045407/07/07/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item and Total Export Quantity	Unit Quantity	S. No.	Description	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, A. Bias – Nylon (5000000 Kgs)	100 Kg	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	2.277 Kg
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	26.998 Kg
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.982 Kg
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.785 Kg
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	9.174 Kg

		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		7	6A) CARBON BLACK FEED STOCK (CBFS)	46.342 Kg
		8	NYLON TYRE CORD FABRIC (DIPPED)	6.800 Kg
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.098 Kg
		10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.310 Kg
		11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.477 Kg
		12	RUBBER CHEMICAL :ANTIOXIDANTS	0.924 Kg
		13	RUBBER CHEMICAL :ACCELERATOR	0.523 Kg
		14	RUBBER CHEMICAL :RETARDERS	0.087 Kg
		15	ZINC OXIDE	1.788 Kg
		16	STEARIC ACID	1.086 Kg
		17	MICROCRYSTALLINE PETROLEUM WAX	0.829 Kg
		18	PRECIPITATED SILICA	0.002 Kg
		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF	4.022 Kg

			THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	
		20	PHENOLIC TACKIFIER RESIN	0.151 Kg
		21	INSOLUBLE SULPHUR	0.128 Kg
		22	PROCESSING ADDITIVES	0.606 Kg
		23	HOMOGENIZING AGENT	0.004 Kg
		24	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.179 Kg
		25	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.133 Kg
		26	BLADDERS (quantity in Numbers)	0.014
		27	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.263 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note(8) of the Hand Book of Procedure, Vol. II. for all export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	39 / NC/7/MEET/Feb/202526/9
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00001895AM26
RA File Number	03AX04001705 AM26
Licence No and Date	0311045406/07/07/2025
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	

Export Item and Total export quantity	Unit Quantity	S. No.	Import Items	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, B. Radials - All Steel (3000000Kgs)	100 Kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	21.723 Kg
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	12.099 Kg
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.658 Kg
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	9.757 Kg
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	0.002 Kg
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.811 Kg
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	35.965 Kg
		9	NYLON TYRE CORD FABRIC (DIPPED)	0.017 Kg
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.001 Kg
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED	11.553 Kg

			STEEL TYRE CORD)	
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.277 Kg
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.268 Kg
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.361 Kg
		15	RUBBER CHEMICAL :ACCELERATOR	0.700 Kg
		16	RUBBER CHEMICAL :RETARDERS	0.056 Kg
		17	ZINC OXIDE	2.452 Kg
		18	STEARIC ACID	0.388 Kg
		19	MICROCRYSTALLINE PETROLEUM WAX	0.609 Kg
		20	PRECIPITATED SILICA	1.948 Kg
		21	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.015 Kg
		22	PETROLEUM TACKIFIER RESIN	0.395 Kg

		23	PHENOLIC TACKIFIER RESIN	0.692 Kg
		24	INSOLUBLE SULPHUR	0.490 Kg
		25	SILANE COUPLING AGENT	0.321 Kg
		26	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.775 Kg
		27	AGEING RESISTANCE CHEMICAL (HTS)	0.310 Kg
		28	PROCESSING ADDITIVES	0.367 Kg
		29	HOMOGENIZING AGENT	0.749 Kg
		30	COBALT BORON COMPLEX- COBALT 22.5% (MONO BOND)	0.079 Kg
		31	MOULD PREPARATION RELEASE (INSIDE)	0.179 Kg
		32	MOULD PREPARATION RELEASE (OUTSIDE)	0.133 Kg
		33	BLADDERS (Quantity in Numbers)	0.014
		34	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.263 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note(8) of the Hand Book of Procedure, Vol. II. for all export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	40 / NC/7/MEET/Feb/202526/9
Case Status	Case Approved

Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00001894AM26
RA File Number	03AX04001706 AM26
Licence No and Date	0311045405/07/07/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item and Total export quantity	Unit Quantity	S. No.	Import Items	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, A. Nylon, Nylon and Aramide. (4750000Kg)	100 Kg	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	8.912 Kg
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	25.230 Kg
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.592 Kg
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR- 1500/1502	9.200 Kg
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.267 Kg
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.187 Kg
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	45.788 Kg

		9	NYLON TYRE CORD FABRIC (DIPPED)	7.897 Kg
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.079 Kg
		11	POLYESTER TYRE CORD FABRIC (DIPPED)	0.069 Kg
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.006 Kg
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.097 Kg
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.567 Kg
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.918 Kg
		16	RUBBER CHEMICAL :ACCELERATOR	0.580 Kg
		17	RUBBER CHEMICAL :RETARDERS	0.093 Kg
		18	ZINC OXIDE	1.923 Kg
		19	STEARIC ACID	1.086 Kg
		20	MICROCRYSTALLINE PETROLEUM WAX	0.807 Kg
		21	PRECIPITATED SILICA	0.184 Kg

		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.780 Kg
		23	PETROLEUM TACKIFIER RESIN	0.004 Kg
		24	PHENOLIC TACKIFIER RESIN	0.394 Kg
		25	INSOLUBLE SULPHUR	0.155 Kg
		26	SILANE COUPLING AGENT	0.023 Kg
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.002 Kg
		28	PROCESSING ADDITIVES	0.465 Kg
		29	HOMOGENIZING AGENT	0.090 Kg
		30	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.179 Kg
		31	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.133 Kg
		32	BLADDERS (Quantity in numbers)	0.014
		33	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.263 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note(8) of the Hand Book of Procedure, Vol. II. for all export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	41 / NC/7/MEET/Feb/202526/9
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00001893AM26
RA File Number	03AX04001707 AM26
Licence No and Date	0311045404/07/07/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item and Total Export Quantity	Unit Quantity	S. No.	Import Items	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, B. Radials - All Steel (3000000 Kg)	100 Kg	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	21.723 Kg
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	12.099 Kg
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.658 Kg
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	9.757 Kg
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	0.002 Kg
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.811 Kg
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000

		8	7A) CARBON BLACK FEED STOCK (CBFS)	35.965 Kg
		9	NYLON TYRE CORD FABRIC (DIPPED)	0.017 Kg
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.001 Kg
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	11.553 Kg
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.277 Kg
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.268 Kg
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.361 Kg
		15	RUBBER CHEMICAL :ACCELERATOR	0.700 Kg
		16	RUBBER CHEMICAL :RETARDERS	0.056 Kg
		17	ZINC OXIDE	2.452 Kg
		18	STEARIC ACID	0.388 Kg
		19	MICROCRYSTALLINE PETROLEUM WAX	0.609 Kg
		20	PRECIPITATED SILICA	1.948 Kg

		21	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.015 Kg
		22	PETROLEUM TACKIFIER RESIN	0.395 Kg
		23	PHENOLIC TACKIFIER RESIN	0.692 Kg
		24	INSOLUBLE SULPHUR	0.490 Kg
		25	SILANE COUPLING AGENT	0.321 Kg
		26	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.775 Kg
		27	AGEING RESISTANCE CHEMICAL (HTS)	0.310 Kg
		28	PROCESSING ADDITIVES	0.367 Kg
		29	HOMOGENIZING AGENT	0.749 Kg
		30	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.079 Kg
		31	MOULD PREPARATION RELEASE (INSIDE RELEASE)	0.179 Kg
		32	MOULD PREPARATION RELEASE (OUTSIDE RELEASE)	0.133 Kg
		33	BLADDERS (Quantity in Numbers)	0.014

		34	ANTITACK PREPARATION COMPOUND RELEASE (RUBBER RELEASE)	0.263 Kg
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Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note(8) of the Hand Book of Procedure, Vol. II. for all export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	42 / NC/7/MEET/Feb/202526/9
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00001892AM26
RA File Number	03AX04001709 AM26
Licence No and Date	0311045403/07/07/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item and Total export quantity	Unit Quantity	S. No.	Import Items	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (4750000 Kg)	100 Kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.102 Kg
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.728 Kg
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.819 Kg
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.053 Kg
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-	1.689 Kg

			1712 / 1723 / 1783	
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		7	6A) CARBON BLACK FEED STOCK (CBFS)	49.921 Kg
		8	NYLON TYRE CORD FABRIC (DIPPED)	1.763 Kg
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.050 Kg
		10	POLYESTER TYRE CORD FABRIC (DIPPED)	3.367 Kg
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.030 Kg
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.907 Kg
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.466 Kg
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.350 Kg
		15	RUBBER CHEMICAL :ACCELERATOR	0.685 Kg
		16	RUBBER CHEMICAL :RETARDERS	0.129 Kg
		17	ZINC OXIDE	1.787 Kg

		18	STEARIC ACID	0.876 Kg
		19	MICROCRYSTALLINE PETROLEUM WAX	0.872 Kg
		20	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.004 Kg
		21	PHENOLIC TACKIFIER RESIN	0.639 Kg
		22	INSOLUBLE SULPHUR	0.330 Kg
		23	PROCESSING ADDITIVES	0.599 Kg
		24	HOMOGENIZING AGENT	0.614 Kg
		25	MOULD PREPARATION RELEASE (INSIDE RELEASE)	0.179 Kg
		26	MOULD PREPARATION RELEASE (OUTSIDE RELEASE)	0.133 Kg
		27	BLADDERS (Quantity in numbers)	0.014
		28	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.263 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note(8) of the Hand Book of Procedure, Vol. II. for all export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	43 / NC/7/MEET/Feb/202526/9
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00001891AM26
RA File Number	03AX04001710 AM26
Licence No and Date	0311045399/07/07/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item and Total Export Quantity	Unit Quantity	S. No.	Import Items	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (4750000 Kg)	100 Kg	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.102 Kg
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.728 Kg
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.819 Kg
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.053 Kg
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	1.689 Kg
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		7	6A) CARBON BLACK FEED STOCK (CBFS)	49.921 Kg

		8	NYLON TYRE CORD FABRIC (DIPPED)	1.763 Kg
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.050 Kg
		10	POLYESTER TYRE CORD FABRIC (DIPPED)	3.367 Kg
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.030 Kg
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.907 Kg
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.466 Kg
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.350 Kg
		15	RUBBER CHEMICAL :ACCELERATOR	0.685 Kg
		16	RUBBER CHEMICAL :RETARDERS	0.129 Kg
		17	ZINC OXIDE	1.787 Kg
		18	STEARIC ACID	0.876 Kg
		19	MICROCRYSTALLINE PETROLEUM WAX	0.872 Kg
		20	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS	4.004 Kg

			IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	
		21	PHENOLIC TACKIFIER RESIN	0.639 Kg
		22	INSOLUBLE SULPHUR	0.330 Kg
		23	PROCESSING ADDITIVES	0.599 Kg
		24	HOMOGENIZING AGENT	0.614 Kg
		25	MOULD PREPARATION RELEASE (INSIDE RELEASE)	0.179 Kg
		26	MOULD PREPARATION RELEASE (OUTSIDE RELEASE)	0.133 Kg
		27	BLADDERS (Quantity in numbers)	0.014
		28	ANTITACK PREPARATION RELEASE (RUBBER COMPOUND RELEASE)	0.263 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note(8) of the Hand Book of Procedure, Vol. II. for all export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	44 / NC/7/MEET/Feb/202526/9
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00001890AM26

RA File Number	03AX04001711 AM26			
Licence No and Date	0311045398/07/07/2025			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under:-				
Export Item and Total export quantity	Unit Quantity	S. No.	Import Items	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, A. Bias – Nylon (5000000 Kg)	100 Kg	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	2.277 Kg
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	26.998 Kg
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.982 Kg
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.785 Kg
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	9.174 Kg
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		7	6A) CARBON BLACK FEED STOCK (CBFS)	46.342 Kg
		8	NYLON TYRE CORD FABRIC (DIPPED)	6.800 Kg
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.098 Kg
		10	WIRE OF IRON OR NON-ALLOY	3.310 Kg

			STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	
		11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.477 Kg
		12	RUBBER CHEMICAL :ANTIOXIDANTS	0.924 Kg
		13	RUBBER CHEMICAL :ACCELERATOR	0.523 Kg
		14	RUBBER CHEMICAL :RETARDERS	0.087 Kg
		15	ZINC OXIDE	1.788 Kg
		16	STEARIC ACID	1.086 Kg
		17	MICROCRYSTALLINE PETROLEUM WAX	0.829 Kg
		18	PRECIPITATED SILICA	0.002 Kg
		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.022 Kg
		20	PHENOLIC TACKIFIER RESIN	0.151 Kg
		21	INSOLUBLE SULPHUR	0.128 Kg
		22	PROCESSING ADDITIVES	0.606 Kg

		23	HOMOGENIZING AGENT	0.004 Kg
		24	MOULD PREPARATION RELEASE (INSIDE RELEASE)	0.179 Kg
		25	MOULD PREPARATION RELEASE (OUTSIDE RELEASE)	0.133 Kg
		26	BLADDERS (quantity in Numbers)	0.014
		27	ANTITACK PREPARATION RELEASE (RUBBER COMPOUND RELEASE)	0.263 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note(8) of the Hand Book of Procedure, Vol. II. for all export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	45 / NC/7/MEET/Feb/202526/9
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00001889AM26
RA File Number	03AX04001712 AM26
Licence No and Date	0311045397/07/07/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item and Total export quantity	Unit Quantity	S. No.	Import Items	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (4750000 Kgs)	100 Kg	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.102 Kg
		2	NATURAL RUBBER-SPECIFIED TECHNICALLY	21.728 Kg

			NATURAL RUBBER (TSNR)	
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.819 Kg
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.053 Kg
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	1.689 Kg
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		7	6A) CARBON BLACK FEED STOCK (CBFS)	49.921 Kg
		8	NYLON TYRE CORD FABRIC (DIPPED)	1.763 Kg
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.050 Kg
		10	POLYESTER TYRE CORD FABRIC (DIPPED)	3.367 Kg
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.030 Kg
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.907 Kg
		13	RUBBER CHEMICAL	0.466 Kg

			:ANTIOXIDANTS TMQ / TDQ / HS	
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.350 Kg
		15	RUBBER CHEMICAL :ACCELERATOR	0.685 Kg
		16	RUBBER CHEMICAL :RETARDERS	0.129 Kg
		17	ZINC OXIDE	1.787 Kg
		18	STEARIC ACID	0.876 Kg
		19	MICROCRYSTALLINE PETROLEUM WAX	0.872 Kg
		20	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.004 Kg
		21	PHENOLIC TACKIFIER RESIN	0.639 Kg
		22	INSOLUBLE SULPHUR	0.330 Kg
		23	PROCESSING ADDITIVES	0.599 Kg
		24	HOMOGENIZING AGENT	0.614 Kg
		25	MOULD PREPARATION RELEASE) (INSIDE	0.179 Kg

		26	MOULD PREPARATION RELEASE (OUTSIDE RELEASE)	0.133 Kg
		27	BLADDERS (Quantity in numbers)	0.014
		28	ANTITACK PREPARATION RELEASE (RUBBER COMPOUND RELEASE)	0.263 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note(8) of the Hand Book of Procedure, Vol. II. for all export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	46 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	SYNTHETIC PACKERS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00001943AM26
RA File Number	07AX04000485 AM26
Licence No and Date	0711014965/08/07/2025
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case due to unavailability of technical expert.	

Case No.	47 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	AMBANI ORGOCHEM LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00001979AM26
RA File Number	03AX04003269 AM24
Licence No and Date	0311045533/09/07/2025
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case due to unavailability of technical expert.	

Case No.	48 / NC/7/MEET/Feb/202526/9
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Case Status	Case Deferred
Party Name	RENO VENEERS
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00002010AM26
RA File Number	10AX04000105 AM26
Licence No and Date	1011003279/11/07/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202526/9 dated 24.02.2026: 1. To indicate indigenous items to use in manufacturing the mat and to fill wastage percentage properly for both imported and indigenous items in 4 E table.. 2. If 77% content of import items - Rubber Powder Crumb in the export item, then wastage will be nil, as 77% of Rubber Powder Crumb has been asked in Advance licence. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	49 / NC/7/MEET/Feb/202526/9
Case Status	Case Rejected
Party Name	POOPPALLY COIR MILLS
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00002011AM26
RA File Number	10AX04000113 AM26
Licence No and Date	1011003280/11/07/2025
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has surrendered the license and hence committee decided to reject the case.	

Case No.	50 / NC/7/MEET/Feb/202526/9
Case Status	Case Approved
Party Name	WILLIAM GOODACRE AND SONS INDIA PRIVATE LTD
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00002084AM26
RA File Number	10AX04000134 AM26
Licence No and Date	1011003299/15/07/2025
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:-	

Export Item and Total Export quantity	Unit Quantity	Import item	Quantity
RUBBER FLOOR MATS (Containing Minimum 76.8% Crumb Rubber) (250401 Kg)	1 Kg	Rubber Powder Crumb	0.799 Kg

Subject to compliance of statutory requirements

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	51 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	KUKDO CHEMICAL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00002077AM26
RA File Number	34AX04000348 AM26
Licence No and Date	3411006733/15/07/2025
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case due to unavailability of technical expert.	

Case No.	52 / NC/7/MEET/Feb/202526/9
Case Status	Case Approved
Party Name	TRAVANCORE COCOTUFT PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00002078AM26
RA File Number	10AX04000144 AM26
Licence No and Date	1011003297/15/07/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item and Total Export quantity	Unit Quantity	Import item	Quantity
RUBBER FLOOR MATS (Containing Minimum 76.8% Crumb Rubber) (250401 Kg)	1 Kg	Rubber Powder Crumb*	0.7987 Kg

Subject to compliance of statutory requirements

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	53 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	K.L.J. POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00002075AM26
RA File Number	05AX04001320 AM26
Licence No and Date	0511033871/15/07/2025
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case due to unavailability of technical expert.	

Case No.	54 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	MRF LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00002087AM26
RA File Number	04AX04000377 AM26
Licence No and Date	0411009977/15/07/2025
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202526/9 dated 24.02.2026:	
1. To indicate Indigenous items to use in manufacturing the export item (as imported raw materials comes to 98.238 kg for 100 kg export item) and accordingly, to fill in 4 E table.	
2. Material balance with indicating wastage percentage of both imported and indigenous items.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	55 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	DOSHION POLY SCIENCE PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00002124AM26
RA File Number	08AX04000612 AM26

Licence No and Date	0811015596/16/07/2025
Norms Committee Decision: The committee considered the case as per agenda and decided to call the representative of the firm for personal hearing for better understanding of case.	

Case No.	56 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	KULODAY TECHNOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00002130AM26
RA File Number	03AX04001765 AM26
Licence No and Date	0311045718/17/07/2025
Norms Committee Decision: The committee considered the case as per agenda and decided to defer the case due to unavailability of technical expert.	

Case No.	57 / NC/7/MEET/Feb/202526/9		
Case Status	Case Approved		
Party Name	ATUL LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026		
HQ File Number	HQRNORM APPLY 00002177AM26		
RA File Number	08AX04000655 AM26		
Licence No and Date	0811015615/18/07/2025		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item and Total Export quantity	Unit Quantity	Import item	Quantity
Bisphenol-A based liquid epoxy resin (Colour less liquid, standard Bisphenol-A based epoxy resin) (Epoxy value-5.35) (10000000 Kg)	1 Kg	Bisphenol-A	0.676 Kg
		Epichlorohydrin	0.555 Kg
		Caustic soda lye (Real)	0.245 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	58 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	TOPPAN SPECIALITY FILMS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00002231AM26
RA File Number	30AX04000234 AM26
Licence No and Date	3011007411/22/07/2025
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case due to unavailability of technical expert.	

Case No.	59 / NC/7/MEET/Feb/202526/9		
Case Status	Case Approved		
Party Name	AGNI FIBER BOARDS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026		
HQ File Number	HQRNORM APPLY 00002255AM26		
RA File Number	34AX04000376 AM26		
Licence No and Date	3411006763/23/07/2025		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item and Total Export quantity	Unit Quantity	Import item	Quantity
FRP PULTRUDED PROFILES FOR STRUCTURE (NET WT-649 MT IMPORT ITEM ROVING) (1000 MT)	1 MT	GLASS FIBER ROVING((E-GLASS/ C GLASS/ DIRECT ROVING, ECR GLASS)	0.68145 MT
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	60 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	VACMET INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00002268AM26
RA File Number	06AX04000177 AM26
Licence No and	0611003794/23/07/2025

Date	
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case due to unavailability of technical expert	

Case No.	61 / NC/7/MEET/Feb/202526/9
Case Status	Case Approved
Party Name	VISION PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00002293AM26
RA File Number	34AX04000375 AM26
Licence No and Date	3411006771/24/07/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item and Total Export quantity	Unit Quantity	Import item	Quantity
ALKYD RESIN VLK - 3060 - 98% (36800 Kg)	1 Kg	PENTAERYTHRITOL	0.242 Kg
		PHTHALIC ANHYDRIDE	0.336 Kg
		MIX-XYLENE	0.020 Kg

Note: Wastage includes losses due to water off reaction and handling loss.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	62 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	EPL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00002343AM26
RA File Number	03AX04002042 AM26
Licence No and Date	0311045995/28/07/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to defer the case due to unavailability of technical expert.

Case No.	63 / NC/7/MEET/Feb/202526/9		
Case Status	Case Approved		
Party Name	MARUTI TECHNO RUBBER PVT LTD		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026		
HQ File Number	HQRNORM APPLY 00002345AM26		
RA File Number	05AX04001395 AM26		
Licence No and Date	0511034151/28/07/2025		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item and Total Export quantity	Unit Quantity	Import item	Quantity
Hydrophilic Swell Tape/Bar made out of TPE Compound (Good Swelling Properties) (46100 Kg)	1 Kg	TPE Compound Dry flex (Good Swelling Properties)	0.7560 Kg
		Titanium Dioxide (antioxidant) (Rutile grade)	0.1629 Kg
· RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	64 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	VISION POLYMER PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00002432AM26
RA File Number	34AX04000410 AM26
Licence No and Date	3411006798/31/07/2025
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case due to unavailability of technical expert.	

Case No.	65 / NC/7/MEET/Feb/202526/9		
Case Status	Case Approved		
Party Name	GLENROCK RUBBER PRODUCTS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026		
HQ File Number	HQRNORM APPLY 00002454AM26		
RA File Number	10AX04000172 AM26		

Licence No and Date	1011003357/01/08/2025		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item and Total Export quantity	Unit Quantity	Import item	Quantity
Special Purpose Rubber Mats (2184840 Kg)	1 Kg	Technically Specified Natural Rubber	0.222 Kg
		Rubber Crumb Powder*	0.532 Kg
		Reclaimed Rubber	0.204 Kg
Rubber Cattle Mats (1303152 Kg)	1 Kg	Technically Specified Natural Rubber	0.162 Kg
		Rubber Crumb Powder*	0.516 Kg
		Reclaimed Rubber	0.286 Kg
Note: * Subject to statutory compliance, if any.			
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	66 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	JAYANITA EXPORTS PRIVATE LTD.
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00002439AM26
RA File Number	05AX04001524 AM26
Licence No and Date	0511034242/01/08/2025
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case due to unavailability of technical expert.	

Case No.	67 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	EPL LIMITED
Meeting Number	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026

and Date	
HQ File Number	HQRNORM APPLY 00002464AM26
RA File Number	03AX04002088 AM26
Licence No and Date	0311046181/02/08/2025
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case due to unavailability of technical expert.	

Case No.	68 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	TULSI POLY FILM PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00002476AM26
RA File Number	09AX04000444 AM26
Licence No and Date	0911010170/04/08/2025
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case due to unavailability of technical expert.	

Case No.	69 / NC/7/MEET/Feb/202526/9
Case Status	Case Approved
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00002486AM26
RA File Number	26AX04000013 AM26
Licence No and Date	2611001998/04/08/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Product and Total Export Quantity	Unit Quantity	S.No.	Import items	Quantity
NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - RADIAL NYLON (NEW PNEUMATIC TYRES,	100.0 Kg.	1.	Natural Rubber(Natural Rubber SPR-20/SPR-20/Grade 10,20 / TSR10, SVR 3L, STR20 HG, SVR 10 And EUDR Natural Rubber SPR-20/SPR-20/Grade 10,20 / TSR10, SVR 3L, STR20 HG, SVR 10)	31.34 Kg

OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - RADIAL NYLON) (4000000 Kg)		2.	Synthetic Rubber-SBR-1723/1783(Synthetic Rubber)	1.70 Kg
		3.	Synthetic Rubber-SBR 1500,1502(Synthetic Rubber)	8.87 Kg
		4.	POLYBUTADIENE RUBBER (PBR),PBD Cobalt /Nickel,PBD (Neodymium)(Synthetic Rubber)	8.95 Kg
		5.	Chlorobutyl Rubber(Synthetic Rubber)	0.65 Kg
		6.	Recycle Rubber NR Reclaim (Super Fine Grade) Tread Crumb Rubber - 80 Mesh(Recycled Rubber)	1.11 Kg
		7.	Carbon Black Feed-N220 N234 N326 N330 N375 N660(Reinforcement Filler)	26.40 Kg
		8.	NYLON 6 DIPPED TYRE CORD FABRICS AND NYLON 66 DIPPED TYRE CORD FABRICS(Textile Tire Reinforcement)	3.14 Kg
		9.	Steel Wire / Steel Cord(Steel Wire)	0.05 Kg
		10.	Bead Wire(Wire Of Iron Or Non Alloy Steel Bead Wire)	2.61 Kg
		11.	Soluble Sulphur treated with 1.0%(Curing Agent)	0.53 Kg
		12.	Insoluble Sulphur 20% oil-treated(Curing Agent)	0.37 Kg
		13.	Insoluble sulphur 10 (CRYSTEX (TM) CURE PRO)(Curing Agent)	0.01 Kg
		14.	LOW PAH OIL - (PROCESS OIL - PANOIL 2900 TRAE), Rubber Process Oil, Low PCA Oil(Process Aid)	3.26 Kg

		15.	Mycrocrystalline Wax, MC Wac with 70% parrafin(Anti ozonant)	1.07 Kg
		16.	Rubber Chemical-TMQ(Anti Oxidant)	0.41 Kg
		17.	Accelerator (DPG.MBTS,CBS,TBBS,DCBS ,Peptizer,PVI, Rubber Chemical PVI(Curing accelerator)	0.81 Kg
		18.	Silane X-50-S,Zinc Soap Of Unsaturated Fatty Acids(Coupling Agent,Process Aid,Trackifier)	0.43 Kg
		19.	Gum Rosin(Takifier)	1.05 Kg
		20.	Mixture Of Aromatic Hydrocarbon Resin(Process Aid)	0.14 Kg
		21.	Zinc Oxide(Curing Activator)	1.73 Kg
		22.	Calcium Carbonate(Reinforcement Filler)	0.17 Kg
		23.	77PD(Anti ozonant)	0.35 Kg
		24.	6PPD(Anti ozonant)	0.91 Kg
		25.	Stearic Acid(Curing Activator)	1.01 Kg
		26.	Cobalt Salt (Corebond CB-23)(Dry bond Agent)	0.01 Kg
		27.	Precipitated Silica(Reinforcement Filler)	2.13 Kg
		28.	HMM 65(Dry bond Agent)	0.15 Kg
		29.	Phenolic Tackifier Resin(Takifier)	0.56 Kg
		30.	Penacolite B-20-S,Reinforcing PF Resin	0.23 Kg

			Premixed HMT,Koresin,Hydrocarbon DCPD 100-5(Dry bond Agent,Takifier)	With Resin	
		31.	Poly and Liner(Auxillury material)		0.54 Kg
		32.	Eva bag and poly(Auxillury material)		0.08 Kg
		33.	Inner Paint(Auxillury material)		0.13 Kg
		34.	Outer Paint / TIRE FINISH PAINT(Auxillury material)		0.02 Kg
		35.	Curing Bladder(Tire consolidation aid)		0.30 Kg
		36.	Turn up Bladder(Tire consolidation aid in green stage)		0.25 Kg
		37.	PBN2 (Supunbond Nylon Fabric) / Masking Tape(Material made up of Nylon to protect air retention layer of tire)		0.06 Kg
		38.	POLYSTER TIRE CORD FABRIC, 1000D/2 23 EPI, 1300D/2 23 EPI, 1500D/2 19 EPI,23 EPI 2000D/2 19,23,25 EPI, 1500D/2 27 EPI(Textile tire reinforcement (polyester).)		3.22 Kg
		39.	Nylon-6 840D/1 15.2 X 15.2 EPI,Nylon 6 420 / 1 25 x 25 EPI, 6 840D/2 14 EPI, 6 840D/2 17 EPI(Textile Tire Reinforcement)		0.05 Kg
		40.	Antitack Powder for Batch Off, PROMOL ME-43(Auxillury material)		0.20 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (8) of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	70 / NC/7/MEET/Feb/202526/9
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Case Status	Case Approved
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00002487AM26
RA File Number	26AX04000014 AM26
Licence No and Date	2611001999/04/08/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Product and Total Export Quantity	Unit Quantity	S.No.	Import items	Quantity
NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - BIAS NYLON(NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - BIAS NYLON) (4000000 Kg)	1 Kg.	1.	Natural Rubber(Natural Rubber SPR-20/SPR-20/Grade 10,20 / TSR10, SVR 3L, STR20 HG, SVR 10 And EUDR Natural Rubber SPR-20/SPR-20/Grade 10,20 / TSR10, SVR 3L, STR20 HG, SVR 10)	26.73 Kg
		2.	Synthetic Rubber- SBR-1723/1783(Synthetic Rubber)	6.90 Kg
		3.	Synthetic Rubber-SBR-1500,1502(Synthetic Rubber)	9.06 Kg
		4.	POLYBUTADIENE RUBBER (PBR),PBD Cobalt /Nickel,PBD (Neodymium)(Synthetic Rubber)	6.50 Kg
		5.	Chlorobutyl Rubber(Synthetic Rubber)	0.65 Kg
		6.	Recycle Rubber NR Reclaim (Super Fine Grade) Tread Crumb Rubber - 80 Mesh(Recycled Rubber)	3.48 Kg
		7.	Carbon Black Feed-N220 N234 N326 N330 N375 N660(Reinforcement Filler)	26.82 Kg
		8.	NYLON 6 DIPPED TYRE CORD FABRICS AND NYLON 66 DIPPED TYRE CORD FABRICS(Textile Tire Reinforcement)	7.20 Kg

		9.	Steel Wire / Steel Cord(Steel Wire)	0.02 Kg
		10.	Bead Wire(Wire Of Iron Or Non Alloy Steel Bead Wire)	2.98 Kg
		11.	Soluble Sulphur treated with 1.0%(Curing Agent)	0.78 Kg
		12.	Insoluble Sulphur 20% oil-treated(Curing Agent)	0.10 Kg
		13.	Insoluble sulphur 10 (CRYSTEX (TM) CURE PRO)(Curing Agent)	0.01 Kg
		14.	LOW PAH OIL - (PROCESS OIL - PANOIL 2900 TRAE), Rubber Process Oil, Low PCA Oil(Process Aid)	5.67 Kg
		15.	Microcrystalline Wax, MC Wac with 70% paraffin(Anti ozonant)	0.98 Kg
		16.	Rubber Chemical-TMQ(Anti Oxidant)	0.37 Kg
		17.	Accelerator (DPG.MBTS,CBS,TBBS,DCBS ,Peptizer,PVI, Rubber Chemical PVI(Curing accelerator)	0.75 Kg
		18.	Silane X-50-S,Zinc Soap Of Unsaturated Fatty Acids(Coupling Agent,Process Aid,Trackifier)	0.67 Kg
		19.	Gum Rosin(Takifier)	0.11 Kg
		20.	Mixture Of Aromatic Hydrocarbon Resin(Process Aid)	0.05 Kg
		21.	Zinc Oxide(Curing Activator)	1.65 Kg
		22.	Calcium Carbonate(Reinforcement Filler)	0.54 Kg

		23.	77PD(Anti ozonant)	0.32 Kg
		24.	6PPD(Anti ozonant)	0.80 Kg
		25.	Stearic Acid(Curing Activator)	1.04 Kg
		26.	Cobalt Salt (Corebond CB-23)(Dry bond Agent)	0.01 Kg
		27.	Precipitated Silica(Reinforcement Filler)	0.78 Kg
		28.	HMM 65(Dry bond Agent)	0.01 Kg
		29.	Phenolic Tackifier Resin(Takifier)	0.51 Kg
		30.	Penacolite B-20-S,Reinforcing PF Resin Premixed With HMT,Koresin,Hydrocarbon Resin DCPD 100-5(Dry bond Agent,Takifier)	0.15 Kg
		31.	Poly and Liner(Auxillury material)	0.57 Kg
		32.	Eva bag and poly(Auxillury material)	0.07 Kg
		33.	Inner Paint(Auxillury material)	0.14 Kg
		34.	Outer Paint / TIRE FINISH PAINT(Auxillury material)	0.02 Kg
		35.	Curing Bladder(Tire consolidation aid)	0.30 Kg
		36.	Turn up Bladder(Tire consolidation aid in green stage)	0.26 Kg
		37.	PBN2 (Supunbond Nylon Fabric) / Masking Tape(Material made up of Nylon to protect air retention layer of tire)	0.06 Kg

		38.	POLYSTER TIRE CORD FABRIC, 1000D/2 23 EPI, 1300D/2 23 EPI, 1500D/2 19 EPI, 23 EPI 2000D/2 19,23,25 EPI, 1500D/2 27 EPI(Textile tire reinforcement (polyester).)	0.06 Kg
		39.	Nylon-6 840D/1 15.2 X 15.2 EPI, Nylon 6 420 / 1 25 x 25 EPI, 6 840D/2 14 EPI, 6 840D/2 17 EPI(Textile Tire Reinforcement)	0.09 Kg
		40.	Antitack Powder for Batch Off, PROMOL ME-43(Auxillary material)	0.20 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (8) of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	71 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	IMEX
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00002498AM26
RA File Number	07AX04000818 AM26
Licence No and Date	0711015262/04/08/2025
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case due to unavailability of technical expert.	

Case No.	72 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	PLASMIX PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00002521AM26
RA File Number	07AX04000831 AM26
Licence No and Date	0711015274/05/08/2025
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case due to unavailability of technical	

expert.

Case No.	73 / NC/7/MEET/Feb/202526/9
Case Status	Case Approved
Party Name	VISION PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00002546AM26
RA File Number	34AX04000418 AM26
Licence No and Date	3411006814/07/08/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item and Total Export quantity	Unit Quantity	Import item	Quantity
POLYESTER RESIN SOLUTION 8151 [65 +1% RESIN CONTENT] (192000 Kg)	1 Kg	NEO PENTYL GLYCOL	0.350 Kg
		PHTHALIC ANHYDRIDE	0.237 Kg
		ADIPIC ACID	0.143 Kg
		SOLVENT C9	0.300 Kg
		BUTYL GLYCOL	0.050 Kg

Note: Wastage includes losses due to water of reaction and handling loss.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	74 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	ECOPLAST LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00002568AM26
RA File Number	03AX04002253 AM26
Licence No and Date	0311046360/07/08/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to defer the case due to unavailability of technical expert.

Case No.	75 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	B S RUBBERS
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00002575AM26
RA File Number	10AX04000182 AM26
Licence No and Date	1011003371/08/08/2025

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202526/9 dated 24.02.2026:

1. To indicate composition of Rubber floor covering mat, indicating indigenous items also.
2. To fill indigenous items in 4 E table mentioning wastage.
3. Full description and specification of Rubber powder, whether it is crumb rubber powder.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	76 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	INCOM KITS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00002642AM26
RA File Number	04AX04000498 AM26
Licence No and Date	0411010171/12/08/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to defer the case due to unavailability of technical expert

Case No.	77 / NC/7/MEET/Feb/202526/9
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00002644AM26
RA File Number	03AX04005194 AM25
Licence No and	0311046486/12/08/2025

Date				
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under:-				
Export Item and Total Export Quantity	Unit Quantity	S. No.	Import Items	Quantity
All Truck Bus Radial Tyres (Tube less) (10000 MT)	100 MT	1.	Natural Rubber	40.500 MT
		2.	Bromo butyl Rubber	2.449 MT
		3.	Synthetic Rubber PBR	3.996 MT
		4.	Nylon Tyre Cord Fabric – Dipped	0.295 MT
		5.	Carbon Black	21.483 MT
		6.	Synthetic Resin (Bonding agent such as Tackiflzing Resin/, Resorcinol-Formaldehyde Resin etc.)	1.257 MT
		7.	Stearic Acid	0.800 MT
		8.	Micro Crystalline Wax	0.304 MT
		9.	Rubber Chemicals – Retarders	0.112 MT
		10.	Structol	0.234 MT
		11.	Sillicon Dioxide	3.364 MT
		12.	Miscl. Chemicals	0.067 MT
		13.	Hydrocarbon Resin	0.209 MT
		14.	Manobond 680C	0.080 MT

		15.	Synthetic Rubber SBR	0.624 MT
		16	Bead Wire	5.309 MT
		17.	SulphurSilane	0.209 MT
		18.	Isoprene Rubber SKI	0.023 MT
		19.	Rubber Chemicals Antioxidant	1.317 MT
		20.	Rubber Chemicals Accelerators	0.513 MT
		21.	Rubber process oil	0.597 MT
		22	Insoluble Sulphur	1.093 MT
		23.	Steel Tyre Cord	16.898 MT
		24.	Zinc Oxide	2.592 MT
		25.	Soluble sulphur	0.301MT
		26	Wood Rosin	0.342 MT
		27	Adhesive Agent	0.001 MT
		28	Reclaim rubber	0.009 MT
		29	Polyester Tyre Cord Fabric	0.007 MT
		30	Zincolet	0.015 MT

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (8) of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	78 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00002656AM26
RA File Number	02AX04000329 AM26
Licence No and Date	0211009301/12/08/2025
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case due to unavailability of technical expert	

Case No.	79 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	AEROLAM INSULATIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00002708AM26
RA File Number	08AX04000828 AM26
Licence No and Date	0811015884/14/08/2025
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case due to unavailability of technical expert	

Case No.	80 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	GUNJAN PAINTS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00002730AM26
RA File Number	08AX04000802 AM26
Licence No and Date	0811015889/18/08/2025
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case due to unavailability of technical expert	

Case No.	81 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	GUNJAN PAINTS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00002731AM26
RA File Number	08AX04000784 AM26

Licence No and Date	0811015890/18/08/2025
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case due to unavailability of technical expert	

Case No.	82 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	BIG BAGS INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00002741AM26
RA File Number	07AX04000889 AM26
Licence No and Date	0711015377/18/08/2025
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case due to unavailability of technical expert	

Case No.	83 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	INCOM KITS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00002750AM26
RA File Number	04AX04000503 AM26
Licence No and Date	0411010218/19/08/2025
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case due to unavailability of technical expert	

Case No.	84 / NC/7/MEET/Feb/202526/9
Case Status	Case Deferred
Party Name	STRATA GEOSYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00002764AM26
RA File Number	03AX04002517 AM26
Licence No and Date	0311046650/20/08/2025
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case due to unavailability of technical expert	

Case No.	85 / NC/7/MEET/Feb/202526/9
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Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00002800AM26
RA File Number	03AX04002589 AM26
Licence No and Date	0311046719/21/08/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item and Total export quantity	Unit Quantity	S. No.	Description	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, E. Radial - Polyester and Steel (500000 kgs)	100 Kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	8.298 Kg
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	18.650 Kg
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	8.532 Kg
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR- 1500/1502	10.695 Kg
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.589 Kg
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		7	6A) CARBON BLACK FEED STOCK (CBFS)	47.169 Kg
		8	NYLON TYRE CORD FABRIC (DIPPED)	0.791 Kg

		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.053 Kg
		10	POLYESTER TYRE CORD FABRIC (DIPPED)	2.390 Kg
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	6.933 Kg
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.181 Kg
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.481 Kg
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.248 Kg
		15	RUBBER CHEMICAL :ACCELERATOR	0.610 Kg
		16	RUBBER CHEMICAL :RETARDERS	0.098 Kg
		17	ZINC OXIDE	1.848 Kg
		18	STEARIC ACID	0.781 Kg
		19	MICROCRYSTALLINE PETROLEUM WAX	0.771 Kg
		20	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT,	3.382 Kg

			USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	
		21	PETROLEUM TACKIFIER RESIN	0.029 Kg
		22	PHENOLIC TACKIFIER RESIN	0.715 Kg
		23	INSOLUBLE SULPHUR	0.445 Kg
		24	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.123 Kg
		25	AGEING RESISTANCE CHEMICAL (HTS)	0.112 Kg
		26	PROCESSING ADDITIVES	0.491 Kg
		27	HOMOGENIZING AGENT	0.398 Kg
		28	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.030 Kg
		29	MOULD PREPARATION RELEASE (INSIDE RELEASE)	0.179 Kg
		30	MOULD PREPARATION RELEASE (OUTSIDE RELEASE)	0.133 Kg
		31	BLADDERS (Quantity in Numbers)	0.014
		32	ANTITACK PREPARATION RELEASE (RUBBER COMPOUND RELEASE)	0.263 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	86 / NC/7/MEET/Feb/202526/9
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00002816AM26
RA File Number	03AX04002595 AM26
Licence No and Date	0311046745/22/08/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Unit Quantity	S. No.	Import Item	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, A. Bias – Nylon (5000000 Kgs)	100 Kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	2.277 Kg
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	26.998 Kg
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.982 Kg
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.785 Kg
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	9.174 Kg
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		7	6A) CARBON BLACK FEED STOCK (CBFS)	46.342 Kg
		8	NYLON TYRE CORD FABRIC	6.800 Kg

			(DIPPED)	
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.098 Kg
		10	WIRE OF IRON OR NON- ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.310 Kg
		11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.477 Kg
		12	RUBBER CHEMICAL :ANTIOXIDANTS	0.924 Kg
		13	RUBBER CHEMICAL :ACCELERATOR	0.523 Kg
		14	RUBBER CHEMICAL :RETARDERS	0.087 Kg
		15	ZINC OXIDE	1.788 Kg
		16	STEARIC ACID	1.086 Kg
		17	MICROCRYSTALLINE PETROLEUM WAX	0.829 Kg
		18	PRECIPITATED SILICA	0.002 Kg
		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS	4.022 Kg

			OIL.	
		20	PHENOLIC TACKIFIER RESIN	0.151 Kg
		21	INSOLUBLE SULPHUR	0.128 Kg
		22	PROCESSING ADDITIVES	0.606 Kg
		23	HOMOGENIZING AGENT	0.004 Kg
		24	MOULD PREPARATION RELEASE (INSIDE RELEASE)	0.179 Kg
		25	MOULD PREPARATION RELEASE (OUTSIDE RELEASE)	0.133 Kg
		26	BLADDERS (quantity in Numbers)	0.014
		27	ANTITACK PREPARATION RELEASE (RUBBER COMPOUND RELEASE)	0.263 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	87 / NC/7/MEET/Feb/202526/9
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00002815AM26
RA File Number	03AX04002578 AM26
Licence No and Date	0311046744/22/08/2025
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	

Export Item and Total Quantity	Unit Quantity	S. No.	Import Items	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, A. Bias – Nylon (5000000 Kgs)	100 Kg	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	2.277 Kg
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	26.998 Kg
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.982 Kg
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.785 Kg
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	9.174 Kg
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		7	6A) CARBON BLACK FEED STOCK (CBFS)	46.342 Kg
		8	NYLON TYRE CORD FABRIC (DIPPED)	6.800 Kg
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.098 Kg
		10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.310 Kg

		11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.477 Kg
		12	RUBBER CHEMICAL :ANTIOXIDANTS	0.924 Kg
		13	RUBBER CHEMICAL :ACCELERATOR	0.523 Kg
		14	RUBBER CHEMICAL :RETARDERS	0.087 Kg
		15	ZINC OXIDE	1.788 Kg
		16	STEARIC ACID	1.086 Kg
		17	MICROCRYSTALLINE PETROLEUM WAX	0.829 Kg
		18	PRECIPITATED SILICA	0.002 Kg
		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.022 Kg
		20	PHENOLIC TACKIFIER RESIN	0.151 Kg
		21	INSOLUBLE SULPHUR	0.128 Kg
		22	PROCESSING ADDITIVES	0.606 Kg
		23	HOMOGENIZING AGENT	0.004 Kg
		24	MOULD RELEASE	0.179 Kg

			PREPARATION (INSIDE RELEASE)	
		25	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.133 Kg
		26	BLADDERS (quantity in Numbers)	0.014
		27	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.263 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Handbook of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	88 / NC/7/MEET/Feb/202526/9
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00002813AM26
RA File Number	03AX04002592 AM26
Licence No and Date	0311046743/22/08/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item and Total Export Quantity	Unit Quantity	S. No.	Import Items	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, E. Polyester & Steel (250000 Kg)	100 Kg	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	11.134 Kg
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	17.773 Kg
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	12.079 Kg

		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR- 1500/1502	2.670 Kg
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.223 Kg
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		7	6A) CARBON BLACK FEED STOCK (CBFS)	42.676 Kg
		8	NYLON TYRE CORD FABRIC (DIPPED)	0.071 Kg
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.039 Kg
		10	POLYESTER TYRE CORD FABRIC (DIPPED)	4.205 Kg
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	11.723 Kg
		12	WIRE OF IRON OR NON- ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.702 Kg
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.318 Kg
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.286 Kg

		15	RUBBER CHEMICAL :ACCELERATOR	0.870 Kg
		16	RUBBER CHEMICAL :RETARDERS	0.104 Kg
		17	ZINC OXIDE	1.837 Kg
		18	STEARIC ACID	0.692 Kg
		19	MICROCRYSTALLINE PETROLEUM WAX	0.649 Kg
		20	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	2.109 Kg
		21	PHENOLIC TACKIFIER RESIN	0.715 Kg
		22	INSOLUBLE SULPHUR	0.397 Kg
		23	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.191 Kg
		24	AGEING RESISTANCE CHEMICAL (HTS)	0.143 Kg
		25	PROCESSING ADDITIVES	0.032 Kg
		26	HOMOGENIZING AGENT	0.445 Kg
		27	COBALT BORON COMPLEX- COBALT 22.5% (MONO BOND)	0.038 Kg

		28	MOULD PREPARATION RELEASE (INSIDE RELEASE)	0.179 Kg
		29	MOULD PREPARATION RELEASE (OUTSIDE RELEASE)	0.133 Kg
		30	BLADDERS (Quantity in numbers)	0.014
		31	ANTITACK PREPARATION RELEASE (RUBBER COMPOUND RELEASE)	0.263 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Handbook of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	89 / NC/7/MEET/Feb/202526/9
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00002858AM26
RA File Number	03AX04002585 AM26
Licence No and Date	0311046833/25/08/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item and Total Export Quantity	Unit Quantity	S. No.	Import Item	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, A. Nylon, Nylon and Aramide. (4750000 Kg)	100 Kg	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	8.912 Kg
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	25.230 Kg

		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.592 Kg
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	9.200 Kg
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	1.267 Kg
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.187 Kg
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	45.788 Kg
		9	NYLON TYRE CORD FABRIC (DIPPED)	7.897 Kg
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.079 Kg
		11	POLYESTER TYRE CORD FABRIC (DIPPED)	0.069 Kg
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.006 Kg
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG	3.097 Kg

			BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.567 Kg
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.918 Kg
		16	RUBBER CHEMICAL :ACCELERATOR	0.580 Kg
		17	RUBBER CHEMICAL :RETARDERS	0.093 Kg
		18	ZINC OXIDE	1.923 Kg
		19	STEARIC ACID	1.086 Kg
		20	MICROCRYSTALLINE PETROLEUM WAX	0.807 Kg
		21	PRECIPITATED SILICA	0.184 Kg
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.780 Kg
		23	PETROLEUM TACKIFIER RESIN	0.004 Kg
		24	PHENOLIC TACKIFIER RESIN	0.394 Kg

		25	INSOLUBLE SULPHUR	0.155 Kg
		26	SILANE COUPLING AGENT	0.023 Kg
		27	AGEING RESISTANCE CHEMICAL (PERKALINK- 900 / HVA -2)	0.002 Kg
		28	PROCESSING ADDITIVES	0.465 Kg
		29	HOMOGENIZING AGENT	0.090 Kg
		30	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.179 Kg
		31	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.133 Kg
		32	BLADDERS (Quantity in numbers)	0.014
		33	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.263 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Handbook of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	90 / NC/7/MEET/Feb/202526/9
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00002857AM26
RA File Number	03AX04002591 AM26
Licence No and Date	0311046832/25/08/2025
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item and Total Export quantity	Unit Quantity	S. No.	Import Item	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, C. Nylon and Steel Belt. (4375000 Kg)	100 Kg	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	8.880 Kg
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	17.994 Kg
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	10.176 Kg
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	7.862 Kg
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	1.521 Kg
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		7	6A) CARBON BLACK FEED STOCK (CBFS)	44.800 Kg
		8	NYLON TYRE CORD FABRIC (DIPPED)	3.867 Kg
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.043 Kg
		10	POLYESTER TYRE CORD FABRIC (DIPPED)	0.069 Kg

		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	8.434 Kg
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.411 Kg
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.366 Kg
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.267 Kg
		15	RUBBER CHEMICAL :ACCELERATOR	0.605 Kg
		16	RUBBER CHEMICAL :RETARDERS	0.111 Kg
		17	ZINC OXIDE	1.832 Kg
		18	STEARIC ACID	0.749 Kg
		19	MICROCRYSTALLINE PETROLEUM WAX	0.737 Kg
		20	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.446 Kg
		21	PETROLEUM TACKIFIER RESIN	0.002 Kg

		22	PHENOLIC TACKIFIER RESIN	0.659 Kg
		23	INSOLUBLE SULPHUR	0.482 Kg
		24	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.149 Kg
		25	AGEING RESISTANCE CHEMICAL (HTS)	0.134 Kg
		26	PROCESSING ADDITIVES	0.552 Kg
		27	HOMOGENIZING AGENT	0.610 Kg
		28	COBALT BORON COMPLEX- COBALT 22.5% (MONO BOND)	0.036 Kg
		29	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.179 Kg
		30	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.133 Kg
		31	BLADDERS (Quantity in Numbers)	0.014
		32	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.263 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Handbook of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	91 / NC/7/MEET/Feb/202526/9
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00002856AM26
RA File Number	03AX04002577 AM26
Licence No and Date	0311046831/25/08/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item and Total Export Quantity	Unit Quantity	S. No.	Import Item	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (4750000 Kg)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.102 Kg
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.728 Kg
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.819 Kg
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.053 Kg
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	1.689 Kg
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		7	6A) CARBON BLACK FEED STOCK (CBFS)	49.921 Kg
		8	NYLON TYRE CORD FABRIC (DIPPED)	1.763 Kg
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER	0.050 Kg

			FABRIC (DIPPED)	
		10	POLYESTER TYRE CORD FABRIC (DIPPED)	3.367 Kg
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.030 Kg
		12	WIRE OF IRON OR NON- ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.907 Kg
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.466 Kg
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.350 Kg
		15	RUBBER CHEMICAL :ACCELERATOR	0.685 Kg
		16	RUBBER CHEMICAL :RETARDERS	0.129 Kg
		17	ZINC OXIDE	1.787 Kg
		18	STEARIC ACID	0.876 Kg
		19	MICROCRYSTALLINE PETROLEUM WAX	0.872 Kg
		20	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS	4.004 Kg

			THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	
		21	PHENOLIC TACKIFIER RESIN	0.639 Kg
		22	INSOLUBLE SULPHUR	0.330 Kg
		23	PROCESSING ADDITIVES	0.599 Kg
		24	HOMOGENIZING AGENT	0.614 Kg
		25	MOULD PREPARATION RELEASE (INSIDE RELEASE)	0.179 Kg
		26	MOULD PREPARATION RELEASE (OUTSIDE RELEASE)	0.133 Kg
		27	BLADDERS (Quantity in numbers)	0.014
		28	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.263 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Handbook of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	92 / NC/7/MEET/Feb/202526/9
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 9 and 24/02/2026
HQ File Number	HQRNORM APPLY 00002855AM26
RA File Number	03AX04002587 AM26
Licence No and	0311046830/25/08/2025

Date				
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under:-				
Export Item and Total Export quantity	Unit Quantity	S. No.	Import Item	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (4750000 Kgs)	100 Kg	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.102 Kg
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.728 Kg
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		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		7	6A) CARBON BLACK FEED STOCK (CBFS)	49.921 Kg
		8	NYLON TYRE CORD FABRIC (DIPPED)	1.763 Kg
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.050 Kg
		10	POLYESTER TYRE CORD	3.367 Kg

			FABRIC (DIPPED)	
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.030 Kg
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		19	MICROCRYSTALLINE PETROLEUM WAX	0.872 Kg
		20	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS	4.004 Kg

			PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	
		21	PHENOLIC TACKIFIER RESIN	0.639 Kg
		22	INSOLUBLE SULPHUR	0.330 Kg
		23	PROCESSING ADDITIVES	0.599 Kg
		24	HOMOGENIZING AGENT	0.614 Kg
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